

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 642 of 2020

IN THE MATTER OF:

Panch Tatva Promoters Pvt. Ltd.

...Appellant

Versus

**GPT Steel Industries Ltd.
(Through Resolution Professional) & Ors.**

...Respondents

Present:-

**For Appellant: Ms. Prachi Johri, Mr. Krishnendu Datta,
Mr. Drabesh Jha and Mr. Mehak Khurana,
Advocates.**

**For Respondent: Mr. Tishampati Sen, Advocate for R-1.
Mr. Deep Roy and Mr. Rohan O John,
Advocates for R-2.
Mr. Raghav Kakkar, aqnd Mr. Vikash Sharma,
Advocates for R-3.
Mr. Anand Sengar, Advocate.**

O R D E R
(Virtual Mode)

11.11.2020 Learned Counsel for the Appellant partly heard.

List the Appeal for further arguments on **25th November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/